

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 206
ANSWERED ON 16TH MARCH, 2017

WAYSIDE AMENITIES ON NHs

*206. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government has any plan to launch basic wayside amenities every 25 km and larger wayside amenities every 50 km and if so, the details thereof;
- (b) whether the Government proposes to build such projects on Public-Private Partnership (PPP) and Engineering Procurement and Construction (EPC) mode for developing, operating and maintaining the wayside amenities and if so, the details thereof;
- (c) whether it is mandatory for petrol and diesel retail outlets on NH to improve the quality of basic toilet-cum-drinking water facilities without any charges and if so, the details thereof; and
- (d) the steps taken by the Government in this regard along with the land acquired for this purpose?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 206 ANSWER ON 16.3.2017 ASKED BY SHRI RAYAPATI SAMBASIVA RAO REGARDING WAYSIDE AMENITIES ON NHs

(a) Yes, Madam, it is proposed to develop and set up three types of Way Side Amenities (WSA) for both car and bus passengers and heavy vehicle drivers along National highways across the country to the commuters at an interval of 45-60 minutes of driving distance (45-60 km) on each side for divided carriageway and on one side for undivided carriage way.

(b) These WSA will be on Built Operate Transfer (BOT) model by open bidding through Public-Private Partnership (PPP).

(c) As per the guidelines/norms for access permission to fuel stations, private properties, rest area complexes and such other facilities along national highways, issued by this Ministry, the oil companies/owners shall be responsible for providing, maintaining and improving drinking water and toilet facilities at their own cost and these facilities shall be accessible to the public round the clock.

(d) The initial development of WSA will be on land available with NHAI.
